

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 80 of 2017 (SZ)**

**Appellant(s)**

**Respondent(s)**

Conservation of Nature Trust,  
Rep by its Chairman,  
Nagercoil, Kanyakumari District

**Vs** The Secretary,  
Ministry of Environment and Forest,  
New Delhi and others.

**Legal Practitioners for Appellant(s)**

**Legal Practitioners for Respondents**

M/s M. Murali

M/s M. Sumathi for R1  
M/s Thanikasivan for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 28.08.2018  Appellant & counsel not present. No representation for respondents. For filing reply of R1 call on 25.09.2018.  (Tmt. Meena Satheesh) Registrar